S1.

No.

Ports

1 (a) Calcutte

2 Bombay . Madres

6 Kandl-

10 New Marga lore

11 Nhuya Sheva .

Paradip

q Tuticorin

3

1

5

7

8

108

money allocated and actually spent during the Sixth Five Year Plan period for

modernication renovation and expansion of each Major Port:

(Rs. in crores)

Ports		Sixth Plan Outly		Sixth Plan 1980-85
		O: iginal	As per Aunual Plaus (Total)	expenditure
(a) Calcutta	• •	30.30	35.94	19.88
(b) Haldia Dock	 •• _•	21.45	18.28	13 18
(c) Haldia Dredging Channel		11.52	2.00	10. 9 2
(d) BHRTW	• •	19.73	15.60	13 44
Bombay	·••	68.78	120.39	72.45
Madras		54.18	100.15	82.13
Cochin	• •	54.22	63 22	56.01
Visakhapatnam	• •	71.33	67.54	57-35
Kandl		. 46 .22	<u>5</u> 9 18	49.08
Mormug- o		25.05	22.55	25.19
Paradip	• •	60.81	56.47	67.37

25.57

31.84

521.20

30.00

New Highway Projects for Private

TOTAL :

453. SHRI O. J. JOSEPH: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration to lease new highway projects to private sector; and

(b) if so what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-

PORT (SHRI RAJESH PILOT): (a) Yes, Sil.

31.11

34.92

627.25

48 65

(b) According to the proposal the Government have invited offers from private parties for taking up works on National Highways pertaining to bye-passes Expressways, bridges and four-laning of highways. The following guidelines have been prescribed:-

(i) The new facility should not result in a monopoly and hence there should be an alternative facility available to the general public.

- - -

24.84

33.48

525-34

17.88

1

(ii) The source of funds for the private entrepreneurs should be from their own resources and open market borrowings.

(iii) The entrepreneur will be allowed to fix the tariffs according to his commercial judgement, subject to the interests of the users being protected through the existence of a toll-free facility.

Withdrawal of British Airways Flights from Calcutta

- 454. SHR1 DIPEN GHOSH: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government are aware that the British Airway₃ proposes to withdraw it₅ flights from Calcutta from 1st December, 1935;

(b) whethar Government have received any memorandum from Members of Parliament requesting Government to pursue the matter with the British Airways not to withdraw its flights from Calcutta airport;

(c) it so, what are the details thereof; and

(d) if the answer to the part (c) above be in negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) and (c) Yes, Sir. A memorandum signed by 73 Members of Parliament and addressed to the Prime Minister has been received requesting the Government to intervene and persuade British Airways not to withdraw its flights from Calcutta.

(d) Does not arise.

Vayudoot service to Aizwal

455. DR. C. SILVERA: Will the Minister of TRANSPORT be pleased to state:

(a) by when the Vayudoot service to Aizwal is likely to be introduced;

(b) whether it is a fact that three Dornier aircraft purchased for the North Eastern Rogion have been diverted to other routes; and

(c) if so, what are the details thereof especially the circumstance_s which led to these diversions?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Vayudcot is likely to start its services to Aizwal with effect from 25th November, 1985.

(b) No, Sir.

(c) Does not arise.

Solatiumpaid by Solatium Fund Authority

456. DR. C. SILVERA: Will the Minister of TRANSPORT be pleased to state:

(a) the amount sanctioned by the Solatium Fund Authority as solatium to the victims of hit and run motor accidents in Mizoram during the last three years;

(b) the number of cases settled during the last three years and the number of cases still pending; and

(c) what are the guidelines issued in this regard to different States Union Territories?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) Rs. 10,000 have been placed at the disposal of Government of Mizoram for payment of solatium.

(b) Government of Mizoram have reported that so far they have not received any claim application for payment of Solatium, and that no case is pending with them.

(c) Besides circulating the details of the Solatium Fund Scheme including the procedures to be followed with regard to

--**.**